ltem	Main Recommendations
1	2
	commensurate with both the expectations and the investments made so far.
	That to the extent possible, programmes for creation of income generating assets with a combination of loan and subsidy should be funded under IRDP and only the balance funded from SCA.
	That the family cards already introduced under the names 'Vikas Patrika' should be compulsorily issued and maintained in respect of ST beneficiaries.
	That organisations of ST beneficiaries should be established and involved in the implementation of IRDP and other family-oriented, income generating schemes.
	That IRDP districts should be given priority in selection under the Scheme 'Development of Women and children in Rural Areas (DWCRA)'

[Translation]

Robot

6016. SHRI RESHAM LAL JANGDE: Will the PRIME MINISTER be pleased to State:

(a) whether Robot is being used in any of the Government undertaking workshops, factory or administrative Institutions and if so, the details thereof:

(b) whether any Robot has been manufactured or is being manufactured in the country;

(c) if so, the details thereof; and

(d) whether any institution or industrial unit has sought permission for manufactur-

ing Robots; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN DE-PARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) Robots are being used for the assembly of electronics circuits and manufacturing of TV Picture Tubes by Bharat Electronics Limited (BEL), Bangalore. This is an intergrated system which provides automation using Robots.

Robots are also used for handling radio active materials in nuclear plants and at Bhabha Atomic Research Centre.

(b) to (d). Industrial Licences/Letters of Intent for the manufacture of Robots/Robotic

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equipment have been issued to the following organisations:

- M/s. BHEL, Bangalore

- M/s. ASEA Ltd., Bangalore

- M/s. Kirloskar Ltd., Bangalore

M/s. Sieflex Ltd., Madras

- M/s. HMT Ltd., Bangalore.

M/s Sieflex Ltd., Madras has started manufacturing Robots for welding purposes.

[English]

I.A.F. Helicopter Service to Kargil and Zanskar in Jammu and Kashmir

6017. SHRI K.D. SULTANPURI: Will the PRIME MINISTER be pleased to State:

(a) whether Defence Ministry had agreed in June, 1989 to start MI-17 helicopter service to Kargil and Zanskar in Jammu and Kashmir for civilians through the good offices of the IAF with certain conditions to be fulfilled by the State Government, and

(b) if so, the reasons for not starting the Helicopter service so far and when the said service is expected to be started?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI RAJA RAMANNA): (a) It was agreed in principle to provide a Helicopter service to certain far flung and inaccessible areas in Jammu and Kashmir for about 7 months from November, 1989 to June, 1990.

(b) The State Government was advised in November, 1989 of the facilities/conditions required from them at the helipads. State Government's response has just been received and further action is underway for starting the service.

Irrigation Schemes of Gujarat Pending Clearance

6018. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to State:

 (a) the details of irrigation schemes of Gujarat Government pending before Union Government for want of clearance in view of forest lands coming under submergence; and

(b) if so, the likely time by which the proposals submitted by the Gujarat Government will be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMEN-TATION (SHRIMATI MANEKA GANDHI): (a) and (b). Three proposal of Irrigation Schemes received from Government of Gujarat under Forest (Conservation) Act, 1980 are pending with the Central Government. Details of these proposals and their present position is as shown in the statement attached.